

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 253
ANSWERED ON 27/11/2024

ROOFTOP SOLAR PROGRAMME PHASE-II

253. SHRI NAVASKANI K
SHRI SELVAM G
SHRI C N ANNADURAI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the current status and achievements of the Rooftop Solar Programme Phase-II including the total capacity of rooftop solar installations achieved against the set target;
- (b) the details of rooftop solar installations completed under Phase-II and the progress made towards achieving the allocated targets, State-wise;
- (c) the details of incentives and subsidies available under the Rooftop Solar Programme Phase-II for residential and institutional consumers;
- (d) whether the Government has observed an increase in applications due to these incentives and if so, the details thereof;
- (e) whether the Government is taking steps to address any disparities in rooftop solar adoption between urban and rural areas under Phase-II and if so, the details thereof;
- (f) the steps taken by the Government to increase consumer awareness and provide training for local installation agencies to expand the reach of the Rooftop Solar Programme Phase-II; and
- (g) the other steps taken by the Government to provide solar power to households in the country?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b) Grid Connected Rooftop Solar Programme Phase II, which was launched in March 2019, had a target of achieving 4000 MW of grid connected rooftop plants in residential sector with Central Financial Assistance (CFA).

As on 31.10.2024, a total of 3138.94 MW capacity of grid connected rooftop plants has been reported installed in the residential sector with CFA under the Programme. The State/UT wise detail is given as **Annexure-I**.

(c) Under the Grid Connected Rooftop Solar Programme Phase-II, there was provision of CFA for residential sector and incentives to the DISCOMs. Detail of CFA and incentives that were available under the Programme is given as **Annexure-II**.

(d) With the increased CFA and incentives provided under Grid Connected Rooftop Solar Programme Phase-II, a total of 7.42 lakh grid connected solar rooftop installations have been reported in residential sector as on 31.10.2024.

(e) to (g) With the launch of PM Surya Ghar: Muft Bujli Yojana in February 2024, the Grid Connected Rooftop Solar Programme Phase-II has been subsumed in the PM Surya Ghar: Muft Bujli Yojana.

The PM Surya Ghar: Muft Bujli Yojana aims to increase the share of solar rooftop capacity and empower residential households to generate their own electricity. The scheme targets to achieve 1 crore rooftop solar installations in residential sector with an outlay of Rs 75,021 crore and is to be implemented till FY 2026-27.

The Scheme has a provision of higher CFA of the order of 60% of the benchmark cost for the rooftop solar plants of capacity 1 kW and 2 kW to facilitate adoption by rural consumers having lower electricity consumption. To increase consumer awareness and provide training for local installation agencies, the scheme provides separate financial support for capacity building and awareness and outreach program.

Annexure I

Annexure referred in reply to part (a) and (b) of Lok Sabha Unstarred Question No. 253 to be answered on 27/11/2024 regarding “Rooftop Solar Programme Phase-II”

The State/UT wise details of grid connected rooftop plants in residential sector with CFA installed under the Phase II of Grid Connected Rooftop Solar programme (as on 31.10.2024)

S. No	State/UT	Capacity installed in Residential sector under CFA (in MW)
1	Andaman & Nicobar	0.01
2	Andhra Pradesh	8.14
3	Arunachal Pradesh	0
4	Assam	0.98
5	Bihar	9.77
6	Chandigarh	1.96
7	Chhattisgarh	7.99
8	DNH&DD	0
9	Goa	2.60
10	Gujarat	2109.82
11	Haryana	52.51
12	Himachal Pradesh	3.48
13	J&K	20.65
14	Jharkhand	1.02
15	Karnataka	6.9
16	Kerala	293.67
17	Ladakh	0.02
18	Lakshadweep	0
19	Madhya Pradesh	62.34
20	Maharashtra	231.8
21	Manipur	0.8
22	Meghalaya	0
23	Mizoram	0.63
24	Nagaland	0.06
25	NCT of Delhi	7.86
26	Odisha	1.15
27	Puducherry	0.64
28	Punjab	45.63
29	Rajasthan	84.88
30	Sikkim	0
31	Tamil Nadu	16.02
32	Telangana	47.08
33	Tripura	0.07
34	Uttarakhand	26.76
35	Uttar Pradesh	93.66
36	West Bengal	0.04
Total		3138.94

Annexure referred in reply to part (c) of Lok Sabha Unstarred Question No. 253 to be answered on 27/11/2024 regarding “Rooftop Solar Programme Phase-II”

Detail of CFA and incentives available under the Grid Connected Rooftop Solar Programme Phase-II

There has been a provision of Central Financial Assistance (CFA) for setting up grid connected rooftop plants in residential sector under the Phase II of Grid Connected Rooftop Solar programme. The CFA pattern for the residential sector under the program was as follows: -

Type of Residential sector	CFA (as percentage of benchmark cost or cost discovered through competitive process whichever is lower)
Residential sector (maximum up to 3 kW capacity)	40 % of benchmark cost**
Residential sector (above 3 kW capacity and up to 10 kW capacity) *	40 % up to 3 KW Plus 20% for RTS system above 3 kW and up to 10 kW
Group Housing Societies/Residential Welfare Associations (GHS/RWA) etc. for common facilities up to 500 kWp (@10 kWp per house), with the upper limit being inclusive of individual rooftop plants already installed by individual residents in that GHS/RWA at the time of installation of RTS for common activity.	20%

*The residential sector users may install RTS plant of even higher capacity as provisioned by respective State electricity regulations; however, the CFA will be limited up to 10 kWp capacity of RTS plant.

** Benchmark cost may be different in General Category States/UTs and Special Category States/UTs i.e., North Eastern States including Sikkim, Uttarakhand, Himachal Pradesh, Jammu & Kashmir, Lakshadweep, and Andaman & Nicobar Islands. CFA shall be on benchmark cost of MNRE for the state/ UT or lowest of the costs discovered in the tenders for that state/ UT, whichever is lower.

Further, there was also a provision for Incentives to Electricity Distribution Companies (DISCOMs) based on achievement towards initial 18000 MW of grid connected rooftop solar plants. The incentives were provided for each MWp capacity of solar rooftop added by DISCOMs in their distribution areas over and above 10% of base capacity installed at the end of previous year. The incentive pattern for DISCOMs is elaborated in the following table: -

Parameter	Incentive to be Provided
For installed capacity achieved above 10 % and up to 15 % over and above of the installed base capacity* within a financial year	5% of the applicable cost** for capacity achieved above 10 % of the installed base capacity
For installed capacity achieved beyond 15% over and above of the installed base capacity* within one financial year	5% of the applicable cost** for capacity achieved above 10 % and up to 15 % of the installed base capacity PLUS 10 % of the applicable cost** for capacity achieved beyond 15 % of the installed base capacity

*Installed base capacity shall mean the cumulative RTS capacity installed within the jurisdiction of DISCOM at the end of previous financial year. This will include total RTS capacity installed under residential, Institutional, Social, Govt., PSU, Statutory/ Autonomous bodies, Private Commercial, Industrial Sectors etc.

** Applicable Cost is the applicable benchmark cost of MNRE for the state/ UT for mid-range RTS capacity of above 10 kW and upto 100 kW or lowest of the costs discovered in the tenders for that state/ UT in that year, whichever is lower.